

"That leave be granted to introduce a Bill further to amend the Constitution (Scheduled Tribes) Order, 1950".

The motion was adopted.

SHRI UTTAMRAO DEORAO PATIL: I introduce the Pth.

15.50 hrs.

FOREST (CONSERVATION) AMENDMENT BILL *

(Amendment of Section 2, etc.)

[English]

SHRI RAMESHWAR PATIDAR (Khar-gone): I beg to move for leave to introduce a Bill further to amend the Forest (Conservation) Act, 1980.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Forest (Conservation) Act, 1980."

The motion was adopted.

SHR RAMESHWAR PATIDAR: I introduce the Bill.

15.50 1/2 hrs.

HUMAN RESOURCES (UTILISATION) BILL *

[English]

SHRI S.B. SIDNAL (Belgaum): I beg to move for leave to introduce a Bill to provide for the utilisation of human resources in the best interests of the country and for matters connected therewith.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for the utilisation of human resources in the best interests of the country and for matters connected therewith."

The motion was adopted.

SHRI S.B. SIDNAL: I introduce the Bill.

15.51 hrs.

YOUTH WELFARE BILL *

[English]

SHRI S.B. SIDNAL (Belgaum): I beg to move for leave to introduce a Bill to provide for a comprehensive policy for the development of the Youth in the country.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for a comprehensive policy for the development of the Youth in the country."

The motion was adopted.

SHRI S.B. SIDNAL: I introduce the Bill.

15.51 1/2 hrs

NATIONAL CHILD WELFARE BOARD BILL *

[English]

SHRI S.B. SIDNAL (Belgaum): I beg to move for leave to introduce a Bill to provide for the establishment of a National Child Welfare Board for welfare of children and for matters connected therewith.

MR. CHAIRMAN: The question is:

" That leave be granted to introduce a Bill to provide for the establishment of a National Child Welfare Board for welfare of children and for matters connected therewith."

The motion was adopted.

SHRI S.B. SIDNAL: I introduce the Bill.

15.52 hrs

RESTRICTION ON HOLIDAYS IN PUBLIC OFFICES BILL *

[English]

SHRI S.B. SIDNAL (Belgaum): I beg to move for leave to introduce a Bill to put restriction on number of holidays in public offices.

MR. CHAIRMAN: The question is:

" That leave be granted to introduce a Bill to put restriction on number of holidays in public offices."

The motion was adopted.

SHRI S.B. SIDNAL: I introduce the Bill.

15.52 1/2 hrs

REHABILITATION OF DEPENDENTS OF VICTIMS OF TERRORISM BILL *

[English]

PROF. K.V. THOMAS (Ernakulam): I beg to move for leave to introduce a Bill to provide for payment of monthly pension and provision of other facilities to the members of the families of persons killed in terrorist violence in the country.

MR. CHAIRMAN: The question is:

" That leave be granted to introduce a Bill to provide for payment of monthly pension and provision of other facilities to the members of the families of persons killed in terrorist violence in the country."

The motion was adopted.

PROF. K.V. THOMAS: I introduce the Bill.

15.53 hrs

CONSTITUTION (AMENDMENT) BILL *

(Amendment of Article 311)

[English]

PROF. K.V. THOMAS (Ernakulam): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

" That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

PROF. K.V. THOMAS : I introduce the Bill.

15.53 1/2 hrs

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL *

(Amendment of Section 2, etc.)

[English]

SHRI R. RAMASWAMY (Periyakulam): I beg to move for leave to introduce a Bill